

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1613
ANSWERED ON:16.12.2013
ALLOTMENT OF PLOTS TO DEFENCE OFFICERS
Sayeed Muhammed Hamdulla A. B.

Will the Minister of DEFENCE be pleased to state:

- (a) whether many senior defence officers have been booked and FIR registered for alleged irregularities in the allotment of plots under Defence Quota in Haryana Development Authority;
- (b) if so, the details thereof;
- (c) whether they submitted fake documents and got many plots allotted; and
- (d) if so, the action taken by the department against such officers?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1613 FOR ANSWER ON 16.12.2013

(a) & (b): As per information provided, HUDA has initiated legal action against one officer.

(c): The culpability of the individuals is subject matter of probe by HUDA. One officer against whom legal action has been initiated has filed an appeal and the case is presently subjudice.

(d): Action will depend on the culpability of the concerned officers. An advisory to sensitise service personnel has been issued and commanders at all levels have been asked to institute preventive measures to obviate occurrence of such cases.